

of eliminating operation of substandard ships in our region.

Fifth Pay Commission's Recommendation of One Rank One Pension

715. SHRI SURESH PRABHU: Will the Minister of DEFENCE be pleased to state:

(a) whether the Fifth Pay Commission had recommended the grading of one rank on pension to all Ex-Servicemen;

(b) if so, whether the Government have accepted this recommendation;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) No, Sir.

(b) to (d) Do not arise.

Protection of Animals in Zoos

716. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of the animals died/suffered injuries in the Zoos in the country due to visitors or the employees' negligence or while bringing them from other places, during the last three years;

(b) whether there have been any instances where any animals died while bringing them from another Zoos recently;

(c) if so, the details thereof; and

(d) the steps taken by the Government to strengthen the preventive measures to protect the animals in the Zoos?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Sporadic incidences of animals dying/suffering of injuries in zoos because of the negligence of visitors or due to the negligence of the employees of zoos come to the notice of the Government from time to time. Recently the case of tiger getting out of its enclosure and mauling the zoo keeper at Mysore Zoo was reported. The tiger had to be shot down to save the life of the keeper.

In the National Zoological Park, Delhi, one Sambar and one Black buck died because of the consumption of polythene bags with left over food.

The incidences of animals dying because of shock and trauma during transport from one zoo to another are reported occasionally.

However, instances of animals dying because of

negligence of zoo employees/visitors and during transportation from one zoo to another are insignificant in comparison to rate of mortality from sickness and injury.

(b) & (c) One Red Crown crane died during 1996-97 while it was being brought from Ueno Zoological Park, Japan to Kanpur Zoological Park, U.P., India.

(d) Following steps are taken to strengthen the preventive measures to protect the animals in zoos :

(i) The keepers are provided training in handling the animals safely.

(ii) Special programmes are conducted to educate visitors to refrain from teasing the animals.

(iii) Only experienced and skilled staff accompany animals being transported from one zoo to another.

(iv) Animals are transported from one zoo to another in appropriate sized cages. In respect of air journey International Air Transport Association Regulations are being followed.

(v) Provision has been made in the Wildlife (Protection) Act, 1972 (Amended in 1991) to deal with the persons teasing the animals.

Compensation to Hirakud Dam Oustees

717. SHRI DINESH CHANDRA YADAV:

SHRI SUKDEO PASWAN:

SHRI A.C.JOS:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether even after forty years of construction of the Hirakud Dam the oustees have not received any compensation so far;

(b) if so, the number of Dam oustees who have yet to receive the compensation;

(c) the reasons for non-payment to the oustees; and

(d) the steps taken by the Government for early settlement of the compensation cases?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) The land oustees of Hirakud Dam have since received all compensation towards the acquisition of land.

(b) On the demand of the oustees for additional compensation, the Government of Orissa have decided to pay ex-gratia compensation at the rate of Rs.10,000/- per acre over and above the compensation already paid. Out of 8744 oustees, 3540 oustees are yet to get ex-gratia compensation.

(c) These oustees reside in different parts of Sambalpur, Bolangir and neighbouring districts of Madhya Pradesh. This causes slow progress of payment of ex-gratia.

(d) The Orissa Government have been giving wide publicity in Newspapers, declaration in media etc. to draw the attention of the affected persons to file their claim petition by 31.01.1998.

[*Translation*]

Assistance to U.P. For Irrigation

718. DR. BALIRAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the funds provided to Uttar Pradesh for irrigation during the last three years, till date;

(b) the details of the funds utilised and unutilised separately, year-wise; and

(c) the reasons for not utilising the amount, if any?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) and (b) A statement is enclosed.

(c) Central assistance to the States is given in the form of a block loans and block grants which are not tied to any particular project/programme except the amount earmarked under "Special problems" criterion.

Statement

Details of approved outlays & actual expenditure for Major & Medium Irrigation Projects in Uttar Pradesh during the last 3 years

(Rs.in crore)

| Sl. No. | Item | Major & Medium | Minor (*) |
|---------|-----------------------------|----------------|-----------|
| 1. | Annual Plan 1994-95 | | |
| | (a) Approved outlays | 380.76 | 39.59 |
| | (b) Actual expenditure | 300.80 | 66.30 |
| 2. | Annual Plan 1995-96 | | |
| | (a) Approved Outlays | 372.01 | 57.58 |
| | (b) Actual expenditure | 373.00 | 87.77 |
| 3. | Annual Plan 1996-97 | | |
| | (a) Approved Outlays | 470.01 | 109.22 |
| | (b) Anticipated expenditure | 403.92 | 187.07 |

(*) Public Sector Outlays only Excludes Institutional Finances

[*English*]

Share of Indian Shipping Lines In Overseas Trade

719. SHRI AJMEERA CHANDULAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the share of Indian Shipping Lines in the country's Overseas Trade during the last three years; and

(b) the steps taken to reduce dependence on foreign lines in future?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN): (a) The share of Indian Shipping Lines in the country's Overseas Trade during the last three years is as under:

| Year | Total Tonnage Carried by Indian Lines (Million Tons) | Percentage Share of Indian Lines |
|---------|--|-------------------------------------|
| 1994-95 | 42.02 | 28.70 |
| 1995-96 | 46.00 | 27.80 |
| 1996-97 | 50.79 | 32.31 |

(Provisional)

(b) Shipping is an international business and Indian Shipping Lines operate side by side with foreign shipping lines in the Carriage of India's overseas trade. Under the liberalised scenario, the Indian shipping companies have the freedom to trade their vessels as per their commercial judgement in cross trade without any obligation to carry Indian cargo. Thus the share of Indian lines is not necessarily dependent on the Indian tonnage. Nevertheless, the Government has been taking various measures for augmenting Indian tonnage through easier acquisition, sale and mortgaging of ships.

[*Translation*]

Irrigation Channels and Tube Wells in H.P.

720. SHRI K.D. SULTANPURI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the provision made for allocation of funds by the Government for the installation of tube-wells and construction of irrigation channels in Himachal Pradesh during the last two years alongwith the number thereof; and

(b) the amount allocated to the State Government for the purpose and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) and (b) Funds allocated for installation of tubewells and construction of irrigation channels and physical achievements in Himachal Pradesh during the last two years are given below: